

(iv) Annual Report of the Trade Marks Registry for the year ending 31st March, 1962, under section 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-594/62].

(v) Annual Report of the Khadi and Village Industries Commission for the year 1960-61 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library. See No. LT-595/62].

NOTIFICATION UNDER MINES AND MINERALS ACT

The Deputy-Minister in the Ministry of Mines and Fuel (Shri Hajaravis): I beg to lay on the Table a copy each of the following Notifications under sub-section (1) of section 18 of the Mines and Minerals (Regulation and Development) Act, 1957 making certain amendments to the Second Schedule to the said Act:—

(i) G.S.R. No 1486 dated the 10th November, 1962.

(ii) G.S.R. No 1487 dated the 10th November, 1962.

[Placed in Library. See No. LT-596/62].

NOTIFICATIONS UNDER GOVERNMENT SAVINGS CERTIFICATES ACT

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959, making certain further amendments to the Post Office Savings Certificates Rules, 1960:—

(i) GSR No. 1225 dated the 7th October, 1961.

(ii) GSR No. 1355 dated the 11th November, 1961.

(iii) GSR No. 102 dated the 27th January, 1962.

[Placed in Library. See No. LT-597/62].

12.04 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 20th November, 1962, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.05 hrs.

ESTIMATES COMMITTEE

ELEVENTH REPORT

Shri Dasappa (Bangalore): I beg to present the Eleventh Report of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs)—Revision of the form and contents of the Demands for Grants.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government business in this House during the week commencing 26th November, 1962, will consist of:

(1) Consideration of any item of business carried over from today's Order Paper.

(2) Consideration and passing of:

The Warehousing Corporation Bill, 1962.

The Workmen's Compensation (Amendment) Bill, 1962.

[Shri Satya Narayan Sinha]

The Multi-Unit Cooperative Societies (Amendment) Bill, 1962.

The Delimitation Commission Bill, 1962.

The Gift-tax (Amendment) Bill, 1962.

The Taxation laws (Amendment) Bill, 1962.

The Working Journalists (Amendment) Bill, 1962.

The All-India Services (Amendment) Bill, 1962.

(3) Discussion on the fixation of price of sugarcane on the basis of production of sugar on a motion to be moved by Shri Prakash Vir Shastri at 2-30 P.M. on Monday, the 26th November, 1962.

Shri Hari Vishnu Kamath (Hosangabad): Mr. Speaker, may I earnestly request that some time be found during the next week for a discussion in the House of the latest Chinese note? The Prime Minister observed yesterday, very rightly so, that Parliament should lay down the policy and principles. It is all the more necessary in this context that Parliament should consider how far even a hypothetical acceptance of the proposal would mean or entail a serious departure from the policy and principles laid down in the Resolution adopted unanimously and with acclamation by the House on the Prime Minister's 74th birthday last week.

Mr. Speaker: Order, order.

Shri Hari Vishnu Kamath: Time should be found for this discussion.

श्री बागड़ी (हिसार): अध्यक्ष महोदय, पिछले सेशन में भी श्री और अभी कुछ दिनों पहले इस सदन में मैंने आप की मार्फत सरकार

का ध्यान दिल्ली के ला एंड आर्डर की समस्या के बारे में दिलाया था और मांग की थी कि इस सदन में उस की चर्चा हो। इस के अलावा झुग्गी झोपड़ी वालों के सिलसिले में भी आप घंटे का डिस्कशन रखा हुआ था। यह दो अहम मसले दिल्ली के हैं और इन के बारे में इसी सेशन में हाउस में जरूर बहस होनी चाहिए। आगे दिन दिल्ली में बम फटते रहते हैं और कुछ न कुछ गड़बड़ होती रहती है इसलिए इन दोनों मसलों पर लोक सभा में जरूर चर्चा होनी चाहिए।

Shri Daji (Indore): Immediately after the statement of the Minister for Planning, we had moved for a discussion on the price policy. I was told that it was on the List of motions moved—No-day-yet-named motions. As the question of prices is very important,—a statement has already been made—we would like to discuss that. Some time may be found for that.

Shri S. M. Banerjee (Kanpur): I support Shri Kamath's contention and this other discussion. Another discussion which was agreed to by the hon. Minister was the discussion on the motion to be moved by Shri Harish Chandra Mathur on the report of Shri V. T. Krishnamachari. As the House is sitting till the 11th, I request that there may be a discussion on that.

श्री यशपाल सिंह (कैराना): मेरी अर्ज यह है कि मैंने करीब ४२५ क्वैटर्स दिये थे जोकि खत्म कर दिये गये। अब या तो मुझे वे क्वैटर्स वापिस दिये जाये या फिर उनके जवाब दिये जाये।

Shri Satya Narayan Sinha: All these suggestions I would like to discuss before the Business Advisory Committee.

श्री यशपाल सिंह: अगर मुझे कहें तो मैं यह तमाम प्रश्न दान करने को तैयार हूँ।

अध्यक्ष महोदय: प्रश्न दान करना है तो इस के लिए आप मुझ से बात करिये।

Shri Ranga (Chittoor): I think the Prime Minister has announced that he would make a statement today. I suppose he has sent a reply to the Chinese....

Some Hon. Members: No, no.

Shri Ranga: If not, I hope they would agree to the proposal made by Mr. Kamath in regard to this matter.

Mr. Speaker: All the suggestions that have been made, the Minister of Parliamentary Affairs says that they would be considered.

Shri Hari Vishnu Kamath: May I request that the Prime Minister do make a brief statement on the war situation. The press reports today are, the frontier is very live. What does it mean! The frontier is very live—the India China frontier, the India Tibet frontier.

Mr. Speaker: Order, order.

श्री बागड़ी : अध्यक्ष महोदय, कंसिडर ही करते रहेंगे या इस के लिए समय भी प्रोवाइड करेंगे ताकि इन मसलों पर इसी सेशन में चर्चा की जा सके ?

अध्यक्ष महोदय : अब इस वक्त एकदम कैसे कह सकते हैं कि समय देना है या नहीं, इस पर सोच कर बाद में व बतलायेंगे ।

Of course, the consensus of the House was that the Prime Minister may from time to time, whenever he considers necessary make a statement. Therefore, we have left it to him that he should just consider when and how and on what occasion that statement has to be made. So, he will choose the occasion and give the information to the House. But we should not press that on a particular day he should make a statement or he must make a statement.

Shri Hari Vishnu Kamath: May I submit that yesterday it was only in answer to a question of mine that he made a statement? He did not

make the statement on his own or *suo motu*. Today, the press reports are to the effect that though there is cease-fire on the frontier, the frontier is still live? What is meant by 'live frontier'? Does it mean that the Chinese are continuing firing?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Mr. Speaker, Sir, you have been pleased to say that I should keep the House informed of any developments whenever it takes place.

Since yesterday, there has been no special development which needs re-counting here. The Chinese cease-fire has continued on their side, and so far as I know, there has been no firing on either side.

As for the frontier being live or whatever else it might be, it is, of course, a live frontier, whatever that might mean; it is very much a live frontier. We are taking so much interest in it, and people there are taking even more interest in it; it is a live frontier. But there has been no recrudescence of fighting anywhere in the frontier.

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, मैं एक जानकारी चाहता हूँ। प्रधान मंत्री ने कहा कि कम्युनिस्ट चीन द्वारा युद्ध-विराम होने के बाद उधर से कोई फायरिंग नहीं हुई। मैं यह जानना चाहता हूँ कि क्या उस युद्ध-विराम का असर हम पर भी पड़ा है और क्या हम लोगों ने भी युद्ध-विराम कर दिया है ।

Shri Priya Gupta (Katiyar): What does the hon. Prime Minister mean by saying that our people are holding positions in the NEFA? We would like to have a clarification from him on this point. What is the actual position there of our jawans? I want to have a clarification, whether our people have withdrawn....

Mr. Speaker: Now, the hon. Member is holding position. He should resume his seat.

Shri Priya Gupta: What is meant by 'holding positions'?

Mr. Speaker: That means what the hon. Member is doing now.

Shri Priya Gupta: What is the position of our jawangs there?

Mr. Speaker: What is meant by holding position is exactly what the hon. Member has been doing just now, in spite of my asking him to resume his seat.

Shri Hem Barua (Gauhati): May I humbly submit that we are still in the dark about the positions at which the Chinese troops are stationed in the Kameng division as also in the Lohit Division. Yesterday, the hon. Prime Minister was pleased enough to say that the troops were beyond the Foothills. We just want to know the location where the troops are. Now, he has spoken about the cease-fire also that has been given effect to by China. I am interested in knowing whether during these last thirty-six hours, they have shown any sign or given any evidence of withdrawing their troops whom they call Frontier Guards from the position where they are stationed now.

Shri Ranga (Chittoor): I thought that my hon. friend the Prime Minister himself would have thought it a big enough information to convey to the House or a question of big enough interest to this House, but anyhow, I wish to express my satisfaction and special pleasure that these two military missions have come from our two great democratic friends...

Mr. Speaker: Order, order.

Shri Ranga: I sincerely hope and trust...

Mr. Speaker: This opportunity should not be taken to go into other details. I would request the leader of

the Swatantra Party to kindly realise that.

Shri Ranga: I thought that my hon. friend would think it to be of sufficient importance to make a statement on this, welcoming these two great missions which have come here to help us.

Mr. Speaker: We are at a different stage now. We are now only taking up the statement made by the Minister of Parliamentary Affairs. But now we have gone on to things that are absolutely unconnected with this.

Shri Frank Anthony (Nominated—Anglo-Indians): Before the Prime Minister says anything, would like to draw his attention to a fresh item of spot news. I would like to know whether there is any truth in it that even after the cease-fire, the Chinese are still pressing forward. That is this morning's spot news.

Shri Jawaharlal Nehru: I have no information about that. I do not think there is any further advance of any kind.

The hon. Member, Shri Hem Barua, wanted to know the exact spots, the co-ordinates almost. I am sorry I cannot give them, because it is not on one spot that a group sits. They are spread out, but broadly speaking, the Chinese forces are between Bomdila and the Foothills. They may be partly dispersed, partly together, and they have stopped there. Judging by the Chinese statement itself, their withdrawal will commence on the 1st December. There has been no kind of advance reported and no firing either there or in Ladakh.

Shri Ram Sewak Yadav: Are we advancing?

Mr. Speaker: Order, order.

Shri Priya Gupta: The hon. Prime Minister has not clarified what is meant by 'holding to the position'.

Mr. Speaker: That he has said. That ought to be clear to him.